

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 177* TO BE ANSWERED ON: 02.08.2024

ADEQUATE AVAILABILITY OF FERTILIZERS

177* SHRI GOPAL JEE THAKUR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has ensured to make available sufficient quantity of fertilizers during the current Kharif season in the State of Bihar;
- (b) whether the Government has made necessary arrangements to ensure easy and adequate availability of fertilizers to the Annadata farmers in the country;
- (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to address the issue of middlemen and hoarders who often get active during the said season causing difficulties to the farmers?

ANSWER

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 177* FOR 02.08.2024 REGARDING "ADEQUATE AVAILABILITY OF FERTILIZERS" TABLED BY SHRI GOPAL JEE THAKUR.

(a) Yes. The availability of fertilizers has remained comfortable in the State of Bihar during the ongoing Kharif 2024 season as shown in the table below:

(Fig. in LMT)

POSITION OF FERTILIZERS IN BIHAR		
PRODUCT GROUP	REQUIREMENT	AVAILABILITY
UREA	4.67	9.85
DAP	1.78	2.06
MOP	0.30	0.69
NPKS	1.58	2.94
# Requirement and Availability figures are from 01.04.2024 to 30.07.2024 during the ongoing Kharif 2024 Season.		

(b) & (c): Yes. The availability of fertilizers has remained comfortable in the country during the ongoing Kharif 2024 season as shown in the table below:

(Fig. in LMT)

POSITION OF FERTILIZERS IN INDIA		
PRODUCT GROUP	REQUIREMENT	AVAILABILITY
UREA	114.21	193.97
DAP	40.45	45.08
MOP	6.60	12.78
NPKS	47.24	87.24
# Requirement and Availability figures are from 01.04.2024 to 30.07.2024 during the ongoing Kharif 2024 Season.		

(d): Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing, **hoarding** and smuggling as per provisions of EC Act. Any complaint received at Department of Fertilizers level regarding **hoarding** of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.
